

(c) whether there is any proposal under consideration of the Government for expansion of communication services in the above district; and

(d) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir.

(b) Does not arise.

(c) and (d). Yes, Sir. The Department has planned to add 4376 lines of net switching capacity and provide 2625 telephone connections against waiting list of 370 in Morena District during 1996-97.

List of General Category/OBCs And SCs/STs

3264. SHRI NAND KUMAR SAI: Will the Minister of WELFARE be pleased to state:

(a) whether the Government have a complete list of general category, backward classes, Scheduled Castes and Scheduled Tribes;

(b) if so, the category-wise population thereof;

(c) whether it is a fact that the Government provides rail fare, special earned leave, union rooms and telephone facility etc. to recognised unions of Government employees of general category;

(d) if so, the reasons for not providing these facilities to the unions of employees of backward classes, Scheduled Castes/Scheduled Tribes;

(e) whether it is also a fact that there is ban on recognition of unions and associations of Scheduled Caste and Scheduled tribe employees; and

(f) if so, the reasons thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) and (b). Yes, Sir. The category-wise population is given below:

S.No.	Category	Population as per 1991 Census
1.	Scheduled Castes	13,82,23,277
2.	Scheduled Tribes	6,77,58,380
3.	General Category	Not available
4.	Backward Classes	-do-

(c) and (d). Under the CCS (RSA) Rules, 1993 "Service Association shall not be formed to represent the interests, or

on the basis of any caste, tribe or religious denomination or of any group within or section of such caste, tribe, religious denomination". Therefore any union seeking to represent Government employees of only general category or of SC/ST cannot be granted recognition and therefore, the question of giving any facilities to such an association does not arise.

(e) Under the Trade Unions Act, 1926 there is no restriction on registration of unions on the basis of caste/tribe.

(f) Does not arise.

Airport at Kota

3265. VAIDYA DAU DAYAL JOSHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the airport at Kota lacks landing facilities;

(b) if so, the reasons therefor; and

(c) the time by which the said facility is likely to be provided?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Minority Welfare Programmes in Kerala

3266. SHRI T. GOVINDAN: Will the Minister of WELFARE be pleased to state:

(a) the various Minority Welfare Programmes implemented in Kerala and its district-wise break up;

(b) whether the Union Government are monitoring the implementation of various Minority Welfare Schemes in Kerala;

(c) if so, the details thereof; and

(d) the total amount spent under these schemes during the current financial year in the State?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) The 15-Point Programme for the welfare of minorities is being implemented all over the country including the State of Kerala. This programme has resulted in launching of several educational, employment promotion and economic development schemes for the overall development of minorities. They include pre-examination

coaching scheme, establishment of National Minorities Development & Finance Corporation, assistance for the development of urban Wakf properties through Central Wakf Council and modernisation of Madarsa education are implemented all over the country including State of Kerala. However, the scheme of multi-sectoral development plans and Area Intensive Programme are being implemented in Malappuram, Kozhikode, Cannanore, Palghat, and Wyanad districts of Kerala.

(b) and (c). The concerned Central Ministries/Depts. are monitoring these schemes in close coordination with State/UT Governments. Pre-examination coaching scheme is being monitored through periodical reports received from the State/UT Govts. and feed back obtained from the beneficiaries. The National Minorities Development & Finance Corporation monitors the schemes financed by them on the basis of utilisation of loans and recovery position furnished by the State Channelising Agencies. Multi-sectoral development plans are monitored at the District level by a Committee headed by the District Collector. Central Wakf Council is monitoring the programmes funded by them through Wakf Boards. Ministry of HRD, Deptt. of Education monitors the schemes of Modernisation of Madarsa education and Area intensive programme on the basis of quarterly reports submitted by State/UT Governments.

(d) NMDFC has so far disbursed Rs. 1.22 crore as loan amount to the SCA to Kerala during the current financial year. UGC has released Rs. 3.55 lakhs and Rs. 1.00 lakhs to the coaching institutions in Malappuram and Trichur District respectively.

Production and Import of Tin Plates

3267. SHRI SUSHIL CHANDRA: Will the Minister of STEEL be pleased to state:

(a) the latest Government policy in regard to the production and import of tin-plates in India;

(b) how does the imported tin-plate compare in quality with the tin-plate produced by the Indian manufacturers; and

(c) the steps taken by the Government to ensure that the country's requirement of tin plates is fully or mostly met by the Indian companies and that there is no outgo of foreign exchange on that account?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) to (c). Government has adopted various policy measures to facilitate and encourage creation of additional steel production capacities including production of tin plate. These *inter alia* include:

(i) removal of iron and steel from the list of industries reserved for public sector;

(ii) exemption of iron and steel industry from the provisions of compulsory licensing; and

(iii) inclusion of iron and steel in the list of high priority industries for purposes of foreign investment.

In addition to above, import duty on Tin Mill Black Plate (TMBP), raw material for tin plate production, has also been gradually reduced and kept lower than that on tin plate in order to encourage domestic production.

Against an estimated Apparent consumption of 2.10 lakh tonnes of tin plate during 1995-96, the estimated indigenous production was about 0.53 lakh tonnes, with the gap between demand and supply met through imports. As per available information, in addition to prime quality tin plates, tin plate waste and tin plate waste—waste are also being imported into the country. In order to augment domestic supply, import of tin plates is freely allowed and the import duty on tin plate was reduced from 50% to 40% in the budget of 1995-96.

[Translation]

Telephone Exchange at Dibai (Khurja)

3268. SHRI ASHOK PRADHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a telephone exchange has been set up at Dibai town in Khurja (U.P.);

(b) if so, the likely installed capacity thereof and the expenditure incurred thereon;

(c) whether this telephone exchange has started functioning;

(d) if not, the reasons therefor; and

(e) the time by which it is likely to start functioning?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

(b) Installed capacity - 384 lines
Expenditure - Rs. 53.34 lakh appx.

(c) Yes, Sir, it is functioning.

(d) and (e). Do not arise.

Tourism Development Schemes

3269. SHRI TARACHAND BHAGORA: Will the Minister of TOURISM be pleased to state:

(a) whether the tourism development schemes of Maru